

ANNEXURE = 1

SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 30-11-2022

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingents claim				Amount of any mutual dues, that may be set-off	
0														

